Annexure - 7												
Name of the corporate debtor: SHRIVALLABH PITTIE SOUTH WEST INDUSTRIES LIMITED; Date of commencement of CIRP: 10 October 2023; List of Creditors as on: 10 June 2025 List of operational creditors (Governement Dues) (Amount in ₹)												
Sl. No.	Details of Claimant	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt		Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC					
1	Deputy Commissioner of Income Tax, Central Circle 8(2), Mumbai	23-10-2023	2,21,31,77,599	10,88,71,868	Unsecured	No	-	2,10,43,05,731	-	-	-	Appeal filed
2	Office of the Assistant Commissioner of CGST, Division - V, Mumbai South Commissionerate	03-03-2025	1,44,37,28,035	19,69,900	Unsecured	No	-	1,44,17,58,135	-	-	-	Appeal filed
3	Employyes Provident Fund Orgnisation, Regional Office Kota	24-03-2025	3,80,497		Unsecured	No	-	-	-	-	3,80,497	The RP has categorised the claim as acceptable and the same shall be placed before CoC for approval
	Total		3,65,72,86,131	11,08,41,768		-	-	3,54,60,63,866	-	-	3,80,497	-